COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 242 of 2015
and IAs 462 & 463 of 2015

Dated: 9th February, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-
Maharashtra State Electricity Transmission Co. Ltd. …. Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ..... Respondent (s)

Counsel for the Appellant(s) : Mr. M.Y. Deshmukh
Mr. Shrikant R. Deshmukh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D V Raghuvamsy for R-1

Mr. Siddharth Agarwal for R-5

ORDER

Mr. Buddy A Ranganadhan, learned counsel appearing for the State Commission submits that he will file the Counter Affidavit during the course of the day. Learned Counsel for Respondent No.5 prays for and is granted two weeks' time to file Counter Affidavit.

The Appellant is directed to serve the copy of the paper book to the Respondent No. 5 today itself. Rejoinder, if any, be filed after two weeks' thereafter after serving copy on the other side.

Post this Appeal for hearing on **22nd March, 2016**.

(T. Munikrishnaiah) **(Justice Surendra Kumar)**
Technical Member **Judicial Member**

hcj/vt